

DIVISION BENCH  
COURT - II

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/82(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>STATE BANK OF INDIA VS R .PIYARELALL IRON &amp; STEEL PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Debdeep Sinha, Adv. ] For the Resolution Professional  
Mr.Yogesh Gupta, RP ] RP-in-person

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **20.08.2024**.

**Anamitra Pal  
Court Officer**